

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3333
ANSWERED ON:25.04.2012
ENROLMENT OF GIRLS
Vundavalli Shri Aruna Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether National Scheme of Incentive to Girls for Secondary Education has been launched with an objective to reduce the drop-outs and to promote the enrolment of girls child belonging to SC/ST communities in secondary schools;
- (b) if so, the details thereof;
- (c) whether this scheme is applicable for all girls irrespective of caste, community and school right from class I;
- (d) if so, the details thereof;
- (e) if not, the reasons for not implementing the scheme as stated above; and
- (f) the steps taken/proposed to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (b) The Ministry of Human Resource Development has launched a Centrally Sponsored Scheme called "National Scheme of Incentive to Girls for Secondary Education" in May, 2008 with the objective to establish an enabling environment to reduce the drop-outs and to promote the enrolment of girl child covering all SC/ST girls and all girls of Kasturba Gandhi Balika Vidyalayas (irrespective of Caste) who pass class VIII and enroll in class IX in Government, Government-aided and local body schools. At the time of enrolment the girls should be unmarried and below 16 years of age. A sum of ` 3000/- is kept as a fixed deposit in the name of the eligible girls who are entitled to withdraw it along with interest on reaching 18 years of age and passing X class examination.

(c) No, Sir.

(d) Does not arise.

(e) to (f) Finance Minister, in his Budget Speech on 28-02-2006 had announced an incentive scheme for the girls who pass class VIII and enroll in secondary schools. The focus of the scheme is to arrest the dropout rates of girls, mainly belonging to SC/ST community, at secondary level and promote their enrolment and retention. Accordingly, the scheme was launched in May, 2008 with the approval of the Cabinet Committee on Economic Affairs.